

**Annexure - 7**

**Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED**  
**Date of commencement of CIRP: 04.04.2025.; List of creditors as on:19.02.2026**

**List of operational creditors (Government dues)**

Details of Claimant			Details of claim admitted					Details of claim received				(Amount in Rs)	
Department	Government	Identification No.	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
DEPUTY COMMISSIONER OF INCOME TAX, CORPORATE CIRCLE, CHENNAI	CENTRAL GOVT		Operational -govt.due old	NA	NA	NA	0.00%	NA	NA	NA	2682836	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT	
ASSISTANT COMMISSIONER (ST), PALANI II ASSESSMENT CIRCLE, PALANI -624618 DINDIGUL - DT	CENTRAL GOVT		Operational -govt.due	NA	NA	NA	0.00%	NA	NA	NA	1372618728	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT	
TOTAL											1375301564	1375301564	



*C. Sanjeev*

**For SRINITHI ENTERPRISES PRIVATE LIMITED (UNDER CIRP)**

**SANJEEVI C**  
**RESOLUTION PROFESSIONAL**  
**IP REGN. No.**  
**IP/PA-003/IP-N000108/2017-18/11215**

**CMA C. SANJEEVI, M.Com., M.B.A., FCMA,**  
**Cost Accountant & Insolvency Professional,**  
**Door No. 7/43-114, Shiradi Avenue,**  
**Nearby CRI Pumps, Keeranatham Post,**  
**Coimbatore, Tamil Nadu - 641 035.**